

(Rs. in lakhs)

STATE/UT	1991-92	1993-94	1994-95	1995-96	GRANT NO. OF SCERT	
UTTAR PRADESH	—	—	—	25.00	25.00	1
WEST BENGAL						
A & N ISLAND						
CHANDIGARH						
DADRA & NAGAR HAVELI						
DAMAN & DIU		—	25.00	—	25.00	1
DELHI						
LAKSHDWEEP						
PONDICHERRY						
INDIA	5.00	37.50	170.00	270.00	482.50	18

**Lifting of price control on  
Dextropropyphen and Captopril.**

4099. DR. D. VENKATESHWAR RAO:  
Will the Minister of CHEMICALS AND  
FERTILIZERS be pleased to  
state:

- (a) whether Pharmaceutical Major  
Wockhardt. Ltd. had made an appeal to  
Government to lift price control on  
Dextropropyphen and Captopril;
- (b) if so, whether Government have  
considered the request;
- (c) whether Government have  
accepted the demand; and
- (d) if not, the main reasons therefor?

THE MINISTER OF STATE OF THE  
MINISTRY OF CHEMICALS AND  
FERTILIZERS (SHRI SHEEL RAM OLA):  
(a) Yes, Sir.

(b) to (d) The two proposals were  
considered in detail by the Government and  
the Government has decided not to grant  
exemption from price control to Ms.  
Wockhardt. Ltd. in respect of these two bulk  
drugs on techno-economic grounds.

**Formulation of action Plan to check  
Pollution**

4100. SHRI IQBAL SINGH: Will the  
Minister of ENVIRONMENT & FORESTS  
be pleased to state:

- (a) whether Government propose to  
formulate an action plan to check polluted  
emissions, inadequate sanitation, chemical  
accidents and urban dirt;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps being taken by Government in  
the matter?

THE MINISTER OF STATE OF THE  
MINISTRY OF ENVIRONMENT AND  
FORESTS (CAPT. JAI NARAYAN PRASAD  
NISHAD): (a) to (d) The major sources of  
pollution in cities are due to emissions from  
industrial operations and vehicular traffic. The  
industrial emissions are regulated under Air  
(Prevention and Control of Pollution) Act, 1981  
through State Pollution Control Boards/Pollution  
Control Committees (in Union Territories). The  
statutory responsibility for management of  
sanitation and solid wastes generated in urban  
areas lies with the Municipal Corporations/  
Committees. The prerau